National Company Law Tribunal Allahabad Bench

CPNO. 159/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: Rayday base Realty Creations Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 14(1) of the Companies Act 2013.

SI. NO.

Name

Designation

Representation

Signature

1.

2.

CP NO.159/ALD/2017

None for the petitioner. The present petition is filed as a fresh case under Section 14(1) of the Companies Act, 2013.

The registry is directed to make scrutiny of the case and to furnish its report and to inform the petitioner/applicant. Further, the applicant/petitioner is directed to issue a fresh notice to the Registrar of Companies (ROC), Kanpur as well as to the Central Government for the purpose of their response/comment, if any, on the present petition proposing for conversion of petitioner company from public to private limited.

The matter to be listed on 18th December, 2017.

Dated:15.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)